[7 SEPT. 1990]

II. खाद्य निगम अधिनियम, 1964 कं धारा 45 की उपधारा (5) के अधीन भारतीय खाद्य निगम (कर्मचारी वृन्द) (तृतीय संकोधन) विनियम, 1990 को प्रकाशित करने वाली खाद्य और नागरिक पूर्ति मन्त्रालय (खाद्य विभाग) की अधिसूचना सं 55 दिनांक 26 जूलाई, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में) । पुस्तकालय में रखी गई । देखिए सं. एल. टी. 1406/90]

III. भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के अधीन भारतीय मानक ब्यूरो (वैज्ञानिक काडर में भर्ती) संशोधन विनियम, 1990 की प्रकाशित करने वाली अधिसूचना सा. का. नि. सं. 700(अ), दिनांक 8 अगस्त, 1990 की एक प्रति (अंग्रेजी तथा हिन्दी में)।

[पुस्तकालय में रही गई । दंखिए सं. एल. टी. 1405/90]

### Amendments to Various Hanks' Regulations.

SHRI JAGDEEP DHANKHAR: Madam, on behalf of SHRI ANIL SHASTRI: I lay on the Table, under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980, a copy each (in English and Hindi) of the amendments to the following Banks' Regulations:—

- 1. Indian Overseas Bank (Officers) Service Regulations, 1979.
- Indian Overseas Bank Officers' Employee (Discipline & Appeal) Regulations, 1976.
- 3. Union Bank of India (Officers) Service Regulations, 1979.
- 4. Syndicate Bank (Officers) Service Regulations, 1979.
- 5. Indian Bank (Officers) Service Regulations, 1979.
- Indian Bank Officers Employees (Discipline & Appeal) (Amendment) Regulation, 1976.

- 7. Indian Bank Officer Employees\* (Conduct) Regulations, 1976.
- 8. Punjab National Bank (Officers) Service Regulations, 1979.
- 9. Dena Bank (Officers) Service Regulations, 1979.
- Dena Bank Officers Employees (Dis cipline & Appeal) Regulations, 1976.
- 11. Allahabad Bank (Officers) Service Regulations, 1979.
- Oriental Bank of Commerce (Officers)) Service Regulations, 1982.
- 13. Punjab and Sind Bank (Officers) Service Regulations, 1982.
- 14. Vijaya Bank (Officers) Service Regulations, 1982.

Placed in Library, See No. LT-1486/90 to 1498/90 for I to 14.]Statements Showing the action taken by Government on various assurances, promises and undertakings given during various sessions.

SHRI JAGDEEP DHANKHAR: I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each;—

- (1) Statement No. XXVHI— Hundred and Thirty-fifth Session, 1985.
- (2) Statement No. XXV—Hundred and Thirty-ninth Session, 1986.
- (3) Statement No. XXVI—Hundred and Fortieth Session, 1986.
- (4) Statement No. XXIV—Hundred and Forty-second Session, 1987.
- (5) Statement No. XXJII— Hundred and Forty-second Session, 1987.
- (6) State No. XX—Hundred and Forty-fourth Session, 1987.

Boards for the 232 backward Regions of Vidarbha, Marathwada and Konkan

#### [SHRI JAGDEEP DHANKAR]

- (7) Statement No. XVII— Hundred and Forty-fifth Session, 1988.
- (8) Statement No. XVI— Hundred and Forty-sixth Session, 1988.
- (9) Statement No. XV— Hundred and Forty-seventh Session, 1988.
- (10) (Statement No. XII— Hundred and Forty-eighth Session, 1988.
- (11) Statement No. X Hundred and Forty-ninth Session, 1990.
- (12) Statement No. IX— Hundred and Fifty-first Session, 1989.
- (13) Statement No. XIII Hundred, and Fifty-first Session, 1989.
- (14) Statement No. V Hundred and Fifty-second Session, 1989.
- (15) Statement No. IV Hundred and Fifty-third Session, 1990
- (16) Statement No. H Hundred and Fifty-fourth Session, 1990

Placed in Library. *See* No. LT-1502/ 90 to 1517/90 for (1) to (16)].

#### REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI N. E. BALARAM (Kerala): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Second Report of the Committee on action taken by Government on the recommendations contained in the 48th Report (Eighth Lok Sabha) on the Ministry of Commerce-Reservations for and employment of Scheduled Castes and Scheduled Tribes in State Trading Corporation of India Limited.

(ii) Report of the Study Tour Of Study Group of the Committee on its visit to Bangalore, Goa, Pune and Bombay during June, 1990.

## REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIPEN GHOSH (West Bengal.): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings

- (i) First Report on action taken by Government on the recommendations contained in their Forty-fifth Report (Eighth Lok Sabha) on Bharat Earth Movers Limited.
- (ii) Fifth Report on action taken by Government on the recommendations contained in their Forty-fourth Report (Eighth Lok Sabha) on Shipping Corporation of India Limited.

## REPORT OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI SUKOMAL SEN (West Bengal): Madam, I present the Eighty-third Report (in English and Hindi) of the • Committee on Subordinate Legislation.

# DEMAND FOR SETTING UP SEPARATE CONSTITUTIONAL DEVELOPMENT BOARDS FOR THE BACKWARD REGIONS OF VIDARBHA, MARATHWADA AND KONKAN IN MAHARASHTRA

SHRI NARESH C. PUGLIA (Maharashtra) : Madam, ...

THE DEPUTY CHAIRMAN: Please go back. Don't come on to the well.

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra) :